

Statement

Statement Showing the State-wise Fertilizer Quality Control Laboratories with their Fertilizer Samples Analysing Capacity

S. No.	Name of the States	No. of Labs.	Analysing capacity of fertilizer samples per annum
1.	Andhra Pradesh	5	7,000
2.	Assam	1	120
3.	Bihar	1	2,000
4.	Gujarat	2	4,000
5.	Harayana	1	1,5000
6.	Himachal Pradesh	2	2,000
7.	Jammu & Kashmir	2	1,600
8.	Karnataka	2	4,800
9.	Kerala	2	4,000
10.	Madhya Pradesh	3	4,000
11.	Maharashtra	4	6,500
12.	Orissa	2	5,000
13.	Punjab	1	1,500
14.	Rajasthan	2	4,000
15.	Tamil Nadu	6	11,000
16.	Uttar Pradesh	3	4,000
17.	West Bengal	3	2,500
18.	Pondicherry	1	600
19.	Central Fertilizer Quality Control & Training Institute, (Government of India)	1	5,000
		44	71,120

Task force on shelter for the urban poor

1945. SHRI JAGANNATH PATTNAIK : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that task force on shelter for the urban poor and slum improvement has commented that planning and development authorities in many cities have quickly deteriorated into house-

builders forgetting their legitimate function as planners and regulators of development and promoters of critical infrastructure;

(b) whether it is also a fact that it was suggested to those authorities to cut down their house construction programme to the minimum and re-orient them for expanding the scope of housing programme for the poor; and

(c) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) Yes, Sir.

(c) The recommendations of the task force were sent to all the States and Union Territories for necessary action. The recommendations of the task force on shelter for the urban poor and slum improvement alongwith other task force reports were taken into consideration by the Committee set-up to formulate the Seventh Five Year Plan on urban development and recommendations were made accordingly.

Coal requirements of Sindri unit of FCIL

1946. SHRI BASUDEB ACHARIA ; Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity of coal needed per day on an average by the Sindri unit of the Fertilizer Corporation of India Ltd. for its different units with unitwise break up thereof;

(b) the desired ash percentage of the coal required and the actual average ash percentage of the coal supplied in the month of September, 1985;

(c) whether it is a fact that high ash percentage of coal is damaging the boilers of Sindri Plant;

(d) if so, the details thereof and the steps taken thereon; and

(e) whether Sindri unit would have its own beneficiation scheme to separate stones from coal with particular reference to the coal supplied by the open cast project of Tasra ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) The Sindri Unit of the Fertilizer Corporation of India needs, on an average, about 2100 tonnes

of coal per day-1000 TPD for Power House and 1100 TPD for Steam generation in Sindri Modernisation.

(b) The desired ash percentage of the coal required for Sindri Power House is 18-20% and that for steam generation for Sindri Modernisation plant is 28-35%. The information regarding actual average ash percentage of the coal received by the Sindri Unit during September, 1985 is not readily available.

(c) and (d) Yes, Sir. The high ash content is causing all round erosion and break-down of boilers and auxiliaries. The matter is being pursued with Bharat Coking Coal Limited (BCCL).

(e) No, Sir.

Shifting of headquarters of H.F.C. to Calcutta

1947. SHRI SATYAGOPAL MISRA : Will the Minister of AGRICULTURE be pleased to state :

(a) Whether there is a proposal under consideration of Government to shift the headquarters of Hindustan Fertiliser Corporation to Calcutta;

(b) if so, the details thereof; and

(c) the reasons for delay ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) to (c) A cell was set up by HFC in July, 1979 in their Haldia Divn. Office at Calcutta for work connected with the shifting of their head office from Delhi to Calcutta. The Corporation was looking for suitable accommodation for their office. Meanwhile pending disposal of certain representations received by Government against the shifting, the Corporation was asked on 7.5.80 not to make any financial commitments in this regard. The company did not proceed further with the arrangements.

A proposal regarding the re-organisation of the fertilizer companies including